

ITEM NO.1

COURT NO.3

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10093-10094/2016

(Arising out of impugned final judgment and order dated 23-12-2014 in FA No. 466/2010 04-07-2015 in FA No. 466/2010 04-07-2015 in CA No. 1698/2015 passed by the High Court of Judicature at Bombay)

AKHIL BHARTVARSHIYA MARWARI AGARWAL JATIYA
KOSH & ORS.

Petitioner(s)

VERSUS

BRIJLAL TIBREWAL & ORS.

Respondent(s)

(IA No.3133/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

WITH

SLP(C) No. 15056/2016 (IX)

CONMT.PET.(C) Nos. 25-26/2018 in SLP(C) No. 10093-10094/2016 (IX)
(FOR ADMISSION)

Date : 13-11-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. C.A. Sundaram, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. Jatin Zaveri, AOR
Mr. Suraj Iyer, Adv.
Mr. Neel Kamal Mishra, Adv.

For Respondent(s) Mr. Neeraj Kishan Kaul, Sr. Adv.
Mrs. Vithika Garg, Adv.
Ms. Sangeeta Kumar, AOR
Mr. Vijay Kumar, Adv.
Mr. R.R. Verma, Adv.
Ms. Vidushi Garg, Adv.
Mr. Bhushan Oza, Adv.

Mr. Pallav Shishodia, Sr. Adv.
Mrs. Priti Purandare, Adv.
Mr. S. Sukumaran, Adv.
Mr. Anand Sukumar, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Ms. Meera Mathur, AOR

**Ms. Suvarna Ganu, Adv.
Mr. Nishant Ramakantrao Katneshwarkar, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on Tuesday, the 27th November, 2018.

**(SUSHIL KUMAR RAKHEJA)
AR-CUM-PS**

**(RAJINDER KAUR)
BRANCH OFFICER**